

existing delegation of powers, having responsibilities of the organisation,

1. Shri M. Panchappa, (Chairman)  
Additional Secretary,  
DAE.
2. Shri Y. V. Pai, Representative  
Joint Secretary, of Department  
DAE. of Atomic  
Energy.
3. Two representatives  
of BARC (To be no-  
minated) by the Direc-  
tor, BARC)

3. The Committee will address itself to the task with a full awareness of the fact that administration is not an end in itself and that in an organisation like Department of Atomic Energy the soundness and efficacy of an administrative tool, procedure or method will be judged by the extent to which it serves to further the scientific and technological effort of the Department.

#### Lock-out in Mohini Mills

\*210. SHRI NARAYAN CHOUBEY: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the management of the Mohini Mills has declared a lock-out at its factory at Belghoria;

(b) whether the West Bengal State Government has recommended the take-over of the mills by the Centre; and

(c) if the answer to parts (a) and (b) be in affirmative; the details and Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c) The management of the Mohini Mills Ltd., Belgharia declared a lock-out in their mills w.e.f. 28-2-80. The management could not make payments to the workers due to financial

regard to the special nature of the the following committee is set up:

4. Dr. M. R. Srinivasan, Power Project  
Director, PPED. Engineering Di-  
vision.
5. Shri N. Srinivasan, Reactor Re-  
Project Director. search Cen-  
RRC. tre.
6. Shri K. Kuppusamy, (Secretary)  
FAO, MAPP.

stringency, which led to agitation by the workers and lock-out was declared as a security measure. No proposal for its take-over by the Central Government has been received from the Government of West Bengal. The State Government had, however, proposed in January, 1978 for the appointment of an Investigation Committee under the Industries (D&R) Act, 1951 to go into the affairs of the mills. An Investigation Committee was appointed on 11th May, 1978, but the Company obtained an injunction from Calcutta High Court in August, 1978 against the investigation. The matter is still pending before the Court.

#### Study of Domestic Market Situation in regard to Writing and Printing Paper

\*211. SHRI SAMAR MUKHERJEE: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have made any study of the domestic market situation in regard to the writing and printing paper; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) & (b) Yes, Sir, Government had set up a Working Group on the Paper & Paper Board Industry, in May, 1978 to go into all the important aspects and basic issues relating to the